

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

CP No. 70/Chd/Chd/2023

IN THE MATTER OF:-

Income Tax Officer Ward 2

...Petitioner

Versus

HCFS Immigration Pvt. Ltd.

...Respondent

Under Section: 252 (3)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

14.06.2024
Tanvi

Sd/-
Court Officer